

1	2	3
2009-10	169121	195288 *
2010-11	198291	174418 *

*Excludes revenue foregone on account of input tax neutralization schemes for export. Estimates of revenue foregone on account of service tax exemptions are not computed.

NOC for Lavasa township

†*290. SHRI RASHEED MASOOD: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that the Ministry has issued instructions to stop work at Lavasa township;
- (b) if so, the reasons therefor; and
- (c) whether NOC was obtained from the Ministry for this township and if so, on which date?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) and (b) The Ministry of Environment and Forests, based on complaints received, had issued Show Cause Notice (SCN) on 25th November, 2010 to M/s Lavasa Corporation Ltd. (M/s LCL), under section 5 of the Environment (Protection) Act, 1986 for the violations of the provisions of the Environment Impact Assessment (EIA) Notification, 1994 as amended in 2004 and EIA Notification, 2006. In this SCN, M/s LCL was directed to respond within fifteen days as to why the following directions may not be made final:—

- (i) The unauthorized structures erected without any environmental clearance between 18.03.2004 till 07.07.2004, from 07.07.2004 till 14.09.2006 under EIA Notification, 1994 and further constructions carried out after the EIA Notification, 2006 by M/s LCL in Musli and Velhe Talukas, Districts Pune, Maharashtra be removed forthwith in entirety.
- (ii) Pending decision on the SCN the status quo ante for construction/development as on date be maintained.
- (c) The proposal for environmental clearance of development of Phase-I (2000 ha.) hill station project at village Mushi and Velhe Talukas, District Pune, Maharashtra was submitted by M/s LCL. The Environmental appraisal for the first phase of the project was under taken as per the provisions of the Environment Impact Assessment (EIA) Notification, 2006. An Environmental Clearance (EC) was accorded to this project on 9th November, 2011, stipulating various environmental safeguards

†Original notice of the question was received in Hindi.

measures, after following the due procedure, considering the recommendations of the relevant Expert Appraisal Committee and the compliance status of five pre-conditions, including the action initiated by the Government of Maharashtra in regard to violation of the Environment (Protection) Act, 1986.

Outbreak of Japanese Encephalitis in the country

†*291. SHRIMATI MAYA SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a large number of people are dying due to Japanese Encephalitis in the country;

(b) if so, the number of deaths that took place and the age of persons found to be suffering from this disease and the number of patients who recovered after taking medicines, State-wise;

(c) the number of patients suffering from Encephalitis, who got admitted in BRD medical college in Gorakhpur district of Uttar Pradesh during the last three years and the number of patients died; and

(d) the details of the steps taken by the Central Government for treatment of this disease?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) During the current year (upto 8th December, 2011), 157 deaths have been reported due to Japanese Encephalitis (JE) in the country. The most vulnerable age-group for contracting JE is 5-10 years. Details of patients who were admitted to Government hospitals and recovered following clinical care are given in Statement (See below).

(c) Details of JE cases and JE deaths at BRD Medical College, Gorakhpur, during last 3 years are given below:—

Year	Cases	Deaths
2008	176	41
2009	375	76
2010	417	75

(d) There is no specific drug for treatment of JE and JE patients are managed based on symptomatic treatment under the care of trained physicians in Government hospitals. Guidelines for clinical management of such cases have been prepared and circulated by the Directorate of National Vector Disease Control Programme.

†Original notice of the question was received in Hindi.